

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1194  
ANSWERED ON:01.12.2014  
AUTO FUEL VISION POLICY  
Rathwa Shri Ramsinh Patalyabhai

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether it is a fact that Government had constituted an Expert Committee to draft Auto Fuel Vision and Policy, 2025;
- (b) if so, the details thereof along with the terms of reference of the Committee;
- (c) whether the Committee has submitted the report;
- (d) if so, the details thereof and the action taken thereon; and
- (e) if not, the time by which it is likely to be submitted?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) and (b): Government had constituted an Expert Committee under the Chairmanship of Shri Soumitra Choudhuri, Member, Planning Commission, to draft Auto Fuel Vision and Policy 2025 with the following Terms of Reference:-

(i) Recommend road map for auto fuel quality till 2025 for the country, taking into account the achievement under the last Auto Fuel Policy, emission reduction of in-use vehicles, growth of vehicles and supply and availability of fuels.

(ii) Recommend suitable mix of auto fuels including gas and its specifications, considering the following:

- a) Availability of infrastructure and logistics of fuel supplies,
- b) The processing economics of Auto fuels, and
- c) Improvement in the quality of fuel visvis improvement in vehicle engine technology.

(iii) Recommend vehicular emission norms for various categories of vehicles and roadmap for their implementation.

(iv) Recommend use of alternate fuels to minimize impact on environment.

(v) Recommend fiscal measures for funding requisite upgradation of Oil Refineries, logistics and removal of inter-fuel pricing distortions.

(c) and (d): The Committee has submitted its Report to the Government. The Committee has recommended a phased programme for upgradation of fuel quality norms across the country. Ministry of Petroleum and Natural Gas has finalized plan for implementation of BS-IV fuels in the entire country by 1st August, 2017 in a phased manner.

(e) Does not arise